

ness mines resulting in the death of 4 workers.

(b) and (c). The Chief Inspector of Mines has instituted criminal proceedings against the owner, agent and manager of the mine and the result is awaited.

Central Labour Institute, Bombay

*764. Shri Narayankutty Menon: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Central Labour Institute built by Government in Bombay is to be demolished;

(b) if so, the reasons thereof; and

(c) what would be the actual loss to Government by the demolition?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The construction of the building was stopped when the extension of the Santa Cruz runway was proposed.

(c) About Rs. 6 lakhs.

Central Public Works Department

*765. Shri Sanganna: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the attention of Government has been drawn to the news published on page 3, col. 6 of *The Hindustan Times* dated the 25th July, 1957 in respect of the Central Public Works Department furniture lying in open and soaked in rain; and

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir;

(b) A statement is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 113].

Cycle Rims

*766. Shri Harish Chandra Mathury: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the total demand for Cycle rims in the country which is met by (i) large scale industry, (ii) small scale units;

(b) the names of the units which manufacture these rims in the country and how these products are distributed; and

(c) whether large scale units are still permitted to import this item?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). A Statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 114].

Dhulia Infirmary

*767. Shri U. L. Patil: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) how many families are there in Dhulia Infirmary;

(b) from what places these families have been brought;

(c) whether it is a fact that doles have been put off in the case of some families; and

(d) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 183.

(b) Kalyan Camp, Kolhapur, Ahmedabad, Mehsana, Nasik, Adipur, Kopri Colony and Dhulia Colony.

(c) and (d). Yes; the reasons being that they were either no longer eligible to get cash doles or they were able-bodied and had been trained to earn a living outside.